

Central Administrative Tribunal  
Principal Bench

O.A. No. 366 of 1999  
M.A. No. 375 of 1999

New Delhi, dated this the 16th December, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Ms. Usha Kumari,  
D/o late Shri Mahavir Singh,  
P.O. Asarhi, Dist. Nalanda,  
Thana Hilsa, Bihar.
  2. Ms. Indu Kumari,  
D/o late Shri Dhaka Mahto,
  3. Ms. Rita Kumari,  
D/o Shri Nandan Prasad
  4. Ms. Indu Kumari,  
W/o Shri Mahendra Prasad
- ... Applicants

(By Advocate: Shri R. Kumar proxy for  
Shri Vikas Singh)

Versus

Sardarjung Hospital through  
the Medical Superintendent,  
New Delhi.

... Respondent

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. Applicant's <sup>proxy</sup> counsel very fairly concedes that applicant No. 2, 3 & 4 have no grievance in the light of the reply filed by Respondents to the O.A.

3. Applicant's proxy counsel, however, states that the date of joining of applicant No. 1\* is shown by respondents as 24.2.99, but that should actually be 18.1.99 and unless this is corrected, ~~her~~ her seniority might be adversely affected.

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(12)

4. Shri Arif has pointed that the apprehension of applicant No.1 in regard to her seniority is groundless because in Para 8(c) of respondents' reply it has been clearly stated that the seniority of each of the applicants will be determined by their position in the merit list as displayed by the Selection Committee.

5. Noting the above, the O.A. stands disposed of accordingly. No costs.



(Mrs. Lakshmi Swaminathan)  
Member 9J



(S.R. Adige)  
Vice Chairman (A)

/GK/